

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Date: 29.12.2017

To,

Dy. Chief Engineer (Elect.),
Damodar Valley Corporation,
DVC Towers, First Floor,
VIP Road,
Kolkatta-700054

Sir,

Subject: Terms and conditions of tariff for the tariff period starting from 1.4.2019- Seeking of information from Central Generating Companies, Joint Ventures Companies, Independent Power Producers and Central/Inter-State Transmission Companies whose tariff is being regulated by CERC.

Ref.: Your Letter No. Coml/ CERC/ 2921 dated 14.12.2017

With reference to your letter dated 14.12.2017 on the above mentioned subject, I am directed to inform that your request for extension of time has been considered and the time to file data/ information as per order dated 10.11.2017 has been extended upto 31.1.2018. You are requested to ensure the filing of the same within the due date mentioned.

-Sd/-
B. Sreekumar
Deputy Chief (Law)